



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Lakhimpur.

Dated Guwahati the 6th May, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJL/2697/2020, dtd. 04.05.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for four days on 08.05.2020, 11.05.2020, 12.05.2020 and 13.05.2020 with station leave permission from the morning of 07.05.2020 till the morning of 13.05.2020, along with permission to take official vehicle, at your own cost, up to Dhemaji and back, is granted, subject to adherence to Lockdown protocol.

The Addl. District & Sess. Judge, FTC, Lakhimpur, North Lakhimpur, and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/ 1980 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court

[Signature]
06/5/2020

JT. REGISTRAR (VIGILANCE)

[Signature]